

Revival of the Sick Surgical Instruments Unit of the I.D.P.L.

5878. SHRIMATI PARVATHI KRISHNAN: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZER be pleased to state:

(a) whether Government are taking some measures to revive the sick surgical instruments unit of the Indian Drugs and Pharmaceuticals Ltd. at Madras; and

(b) if so, the measures taken so far in this direction?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b). Based on the recommendations of the Indrajit Singh Committee, which submitted its report in February, 1976, an on-the-spot assessment of the problems of the Surgical Instruments Plant was made by the Team of Senior Officers recently. It is proposed as a result to improve the working of the Plant by diversification into the manufacture of other engineering items and job orders from other public sector undertakings. In addition, setting up of a formulation unit within this complex is also under active consideration of the Government. The manufacture of Surgical Instruments will be continued and, as soon as the plant has stabilised, it will be expanded.

Enforcement of Acts passed by Parliament

5879. DR. BIJOY MONDAL: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) what is the number of Acts passed by both the Houses of Parliament and assented to by the President of India, which have not come into force upto the end of June, 1977; and

(b) what are the reasons that the Acts referred to in part (a) above had not been allowed to come into

force upto this time and who are the persons responsible for this delay?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) and (b). Information is being collected and will be laid on the Table of the House.

हिन्दुस्तान इंसेक्टिसाइड्स लिमिटेड के प्रबन्ध निदेशक द्वारा लाखों रुपया बनाया जाना

5880. श्री राम प्रबवेश सिंह: क्या पेट्रोलियम तथा रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हिन्दुस्तान इंसेक्टिसाइड्स लिमिटेड, दिल्ली के प्रबन्ध निदेशक ने 1976 में 1.5 लाख लिटर अल्कोहल निकाल कर लाखों रुपया कमाया था;

(ख) क्या यह बताया जाता है कि वृक्षारोपण पर 40 हजार रुपया व्यय किया गया था परन्तु वास्तव में उक्त प्रबन्ध निदेशक ने एक भी पेड़ नहीं लगाया था;

(ग) क्या 1 लाख रुपये की लागत वाला कम्प्रेसर भी निकाल लिया गया था; और

(घ) यदि भाग (क) से (ग) का उत्तर हां में है, तो सरकार का इस सम्बन्ध में क्या कार्यवाही करने का विचार है ?

पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री हेमवती नन्दन बहुगुणा): (क) से (ग) जी नहीं ।

(घ) प्रश्न नहीं उठता ।

Rigging in Lok Sabha Elections

5881. SHRI R. K. MHALGI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Congress Party has written to the Government alleging that there was rigging in the last Lok Sabha elections;